

Demand and Consumption of Silicon

3156. SHRI HANNAN MOLLAH: Will the PRIME MINISTER be pleased to state:

(a) India's total annual requirement of Silicon:

(b) the quantum of Silicon imported annually;

(c) the estimated consumption of Silicon by the end of this century; and

(d) the steps taken/proposed to become self-reliant in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) India's total annual requirement of Silicon, both for Solar Photovoltaics and electronics applications, is estimated to be around 55 tonnes in 1988-89 and 65 Tonnes in 1989-90 in terms of equivalent Polysilicon. The Silicon is consumed in the form of as cut wafers for Solar Photovoltaics and processed wafers, diffused wafers and chips for electronics.

(b) The annual import of Silicon has been estimated to be around 50 Tonnes in 1988-89 and around 55 Tonnes in 1989-90 in terms of equivalent Polysilicon.

(c) Based on the present plans for electronics industry the consumption of Silicon by the end of century is estimated to be in the range of 150-200 Tonnes/year in terms of equivalent polysilicon. Additionally there would be requirement for Solar-Photovoltaics (SPV) applications in which the consumption of polysilicon depends on the growth of demand as well as the technology which would be employed.

(d) Encouragement would be given to the industry to build up adequate capacity to meet the needs. In addition, adequate support would be provided for indigenous development at R & D institutions and production agencies.

Alleged Misbehavior of Indian Officials at Auckland Commonwealth Games

3157. PROF. RADHIKA RANJAN PRAMANIK:

SHRI ANIL BASU:

PROF. RUPCHAND PAL:

SHRI BASUDEB ACHARIA:

SHRI SANTOSH KUMAR GANGWAR:

SHRI PARASRAM BHARDWAJ:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any report alleging unbecoming behaviour on the part of some of the high ranking Indian officials at the Auckland Commonwealth Games on the eve of Republic Day as reported in the Statesman of 27 February, 1990;

(b) if so, the full details thereof; and

(c) the action taken against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Government have received a copy of the Report of the Manager of the Indian Badminton Team which participated in the XIV Commonwealth Games at Auckland early this year, a reference to which has been made in the Statesmen of February 27, 1990.

(b) It was alleged that Women Badminton players were deputed to serve liquor and wash up liquor glasses at the Reception organised on January 26, 1990 by the Indian Contingent.

(c) The Indian Olympic Association who were requested to comment on the allegations have forwarded the Report of the Chef-de-Mission to the effect that no hard liquor was served but only wine and beer with light alcoholic content. It has also been stated that the lady members of the Contingent were not asked to serve drinks. The matter is being examined.

Mushroom Growth of Private Colleges

3158. SHRI SUDHIR RAY: Will the PRIME MINISTER be pleased to state:

(a) the measures contemplated by the Union Government to check the growth of substandard degree colleges floated by private management; and

(b) the number of such colleges in the country, Statewise, where teachers do not get the University Grants Commission pay scales or do not enjoy any service security?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The agencies involved in the establishment of new colleges are State Government, universities and in some cases private managements. A college can be established only after the university concerned agrees to grant affiliation to it. It is, therefore, only the university and the State Government concerned which can ensure that no college is opened without having the basic minimum infrastruc-

ture. The University Grants Commission, however, has issued guidelines to the State Government/universities indicating the terms and conditions which should be fulfilled before granting affiliation to a college.

(b) Almost all States have now accepted the revised scales. "Adoption by a State/Union Territory of the UGC revised pay scales implies its implementation in all colleges in that State/Union Territory; towards this financial assistance is provided by the State/Union Territory. In two States viz Bihar and Sikkim, adoption of UGC scales is under consideration of the concerned State Government, Government or UGC do not have any other information regarding colleges where UGC scales have not been granted, or the colleges in which teachers do not enjoy service security.

Deemed to be Universities

3159. DR. SUDHIR RAY: Will the PRIME MINISTER be pleased to state:

(a) the total number of Deemed to be Universities in the country;

(b) State-wise names of these Universities; and

(c) the amount of financial grants and assistance given to each of these Deemed to be Universities during the Seventh Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) There are 28 Institution deemed to be Universities in the country at present.